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Title: Introduction of the Intangible Cultural Heritage (Protection, Preservation and Promotion) Bill, 2015.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to provide for the protection, preservation and promotion of various forms of intangible cultural heritage in the country and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to provide for the protection, preservation and promotion of various forms of intangible cultural heritage in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA: I introduce the Bill.

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